

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
VECTOR PROJECTS INDIA PRIVATE LIMITED OPERATING INTEGRATED
TURNKEY INTERIOR SOLUTIONS PROVIDER AT MUMBAI, MAHARASHTRA
(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS		
1.	Name of the corporate debtor along with PAN/ CIN/ LLP No.	Vector Projects (India) Private Limited CIN: U20299MH2001PTC134091
2.	Address of the registered office	4 th Floor, Vector House, L.B.S. Marg, Near Asian Paints Ltd. Bhandup (W). Mumbai MH 400078 IN
3.	URL of website	Not available
4.	Details of place where majority of fixed assets are located	4 th Floor, Vector House, L.B.S. Marg, Near Asian Paints Ltd. Bhandup (W). Mumbai MH 400078 IN
5.	Installed capacity of main products/ services	Details not available
6.	Quantity and value of main products/ services sold in last financial year	Details not available
7.	Number of employees/ workmen	Nil
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	Can be sought by sending request to Resolution Professional at: cirp.vectorprojects@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	Can be sought by sending request to Resolution Professional at: cirp.vectorprojects@gmail.com
10.	Last date for receipt of expression of interest	15/07/2023
11.	Date of issue of provisional list of prospective resolution applicants	25/07/2023
12.	Last date for submission of objections to provisional list	30/07/2023
13.	Process email id to submit EOI	cirp.vectorprojects@gmail.com

Sd/-

Ashok Barbole
Resolution Professional of Vector Projects (India) Private Limited
IBBI/IPA-001/IP-P-02280/2021-2022/13720
AFA No.: AA1/13720/02/070723/104402
Opp Pooja Hotel Near Ashok Hotel,
Tilak Nagar, Latur, Maharashtra – 413 512
Email ID: cirp.vectorprojects@gmail.com
Date and Place: Latur 30/06/2023

MUMBAI DEBTS RECOVERY TRIBUNAL - II (Govt. of India, Ministry of Finance) 3rd FLOOR, MTNL BUILDING, NEAR STRAND CINEMA, COLABA MARKET, COLABA, MUMBAI - 400 005 ORIGINAL APPLICATION NO. 406 OF 2021

DEBTS RECOVERY TRIBUNAL-1 MUMBAI (Government of India, Ministry of Finance) 2nd Floor, Telephone Bhavan, Colaba Market, Colaba, Mumbai- 400005 (5th Floor, Scindia House, Ballard Estate, Mumbai-400 001) O.A. NO.195 OF 2022

FORM 6 INVITATION FOR EXPRESSION OF INTEREST FOR VECTOR PROJECTS INDIA PRIVATE LIMITED OPERATING INTEGRATED TURNKEY INTERIOR SOLUTIONS PROVIDER AT MUMBAI, MAHARASHTRA (Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

PUBLIC NOTICE Notice is hereby given that MR. RAVINDRA SHRIRANG JAGTAI, residing at 452-B, Gokhale Road, 3- Swagat Classic, Model Colony, Shivajinagar, Pune - 411016 and 2) MR. VIJAY TUKARAM RAUNDAL, residing at C-708, Teerth Technospace, Near Mercedes Benz, Showroom, Mumbai - Bangalore Highway, Pune - 411045, (hereinafter referred to as 'the Owners')

PRAXIS HOME RETAIL LIMITED HOME RETAIL LIMITED CINC: L52100MH201P1LC212866 Registered Office: TThink Techno Campus, Jolly Board Tower D, Ground Floor, Kanjurmarg (East), Mumbai - 400042. Tel: +91 22 6882 4900

मराठी मनाव आवाज नवशक्ति www.navshakti.co.in By order of the Board of Directors For PRAXIS HOME RETAIL LIMITED Sd/- Sanu Kapoor Company Secretary & Compliance Officer ACS 14065

भिवंडी निजामपूर शहर महानगरपालिका, भिवंडी विद्युत विभाग प्रथम ई निविदा सूचना क्रमांक ८ सन २०२३-२४ मनाप क्षेत्रातील कल्याण रोड ते ओम साई होम कॉम्प्लेक्स पर्यंतच्या रोडवर स्ट्रीट लाईटची व्यवस्था करणेकामी निविदा

Black Box Limited (formerly known as AGC Networks Limited) Registered Office: 501, 5th Floor, Building No. 9, Airoli Knowledge Park, MIDC Industrial Area, Airoli, Navi Mumbai - 400708 NOTICE OF THE EXTRA ORDINARY GENERAL MEETING OF BLACK BOX LIMITED (FORMERLY KNOWN AS "AGC NETWORKS LIMITED")

DEUTSCHE BANK AG PUBLIC NOTICE - AUCTION CUM SALE OF PROPERTIES Sale of Immovable Assets under the Securitisation And Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 WHEREAS, the undersigned is the authorised officer of Deutsche Bank AG, India, a banking company incorporated and existing under the Laws of Federal Republic of Germany with its registered office in Taunusanlage 12, D-60325 Frankfurt, Germany and acting through its branch office in India at Deutsche Bank AG, Floor Mezz, Suprem Main ITI Road, Opp Ozone, Aundh, Pune - 411 007 ("Deutsche Bank AG")

मराठी मनाव आवाज नवशक्ति www.navshakti.co.in

OMKARA OMKARA ASSETS RECONSTRUCTION PRIVATE LIMITED Corporate Office: C-515, Kanakia Zillion, Junction of L.B.S. Road and C.S.T. Road, B.K.C. Annexe, Kuria (West), Mumbai -400 070, Mob.: +91 7558392736, e-mail: s.banerjee@omkaraarc.com [Appendix - IV-A][See proviso to rule 8 (6) r/w 9(1)] PUBLIC NOTICE FOR E-AUCTION FOR SALE OF IMMOVABLE PROPERTY

